

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 02.09.2022 (FRIDAY)

## COURT OF CHAIRPERSON

# CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 171 of 2022	Harendra Singh Khokhar Vs. Indarprastha Buildtech Pvt. Ltd. & Anr.	Alok Kr. Aggarwal	S.P Singh Chawla
2.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.  <b>With</b>	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
3.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Ors.  <b>With</b>	Krutika Raghavan	Shreyas Edujuganti-R1 PBA Srinivasan- R2
4.	Contempt Case (AT) No. 28 of 2021 in Comp. App. (AT) (Ins) No. 553 of 2019	Deccan Chronicle Holdings Ltd. Vs. SREI Multiple Asset Investment Trust – Vision India Fund & Ors.	Arjun Asthana	Saptarshi Mandal Rishav Banerjee-R1 & R2
5.	Comp. App. (AT) (Ins) No. 1003 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank.  <b>With</b>	Anup Kumar D. Sayare Abhijeet Sinha Arjun V Bobde	Vipin Jai Ankur Mittal Yashika Sharma Muskan Jain
6.	Comp. App. (AT) (Ins) No. 1004 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank.  <b>With</b>	Anup Kumar D. Sayare Abhijeet Sinha Arjun V Bobde	Vipin Jai Ankur Mittal Yashika Sharma Muskan Jain
7.	Comp. App. (AT) (Ins) No. 1005 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank.	Anup Kumar D. Sayare Abhijeet Sinha Arjun V Bobde	Vipin Jai Ankur Mittal Yashika Sharma Muskan Jain

<b>8.</b>	Comp. App. (AT) (Ins) No. 383 of 2022	Shailesh Verma Resolution Professional of Lavasa Corporation Ltd., DASVE Convention Center Ltd., Warasgaon Assets Maintenance Ltd., DASVE Retail Ltd., and Warasgaon Power Supply Ltd. Vs. Maharashtra State Electricity Distribution Company Ltd.	Ajoy Roy	Ramni Taneja Kiran Gandhi Aakash Kothari
-----------	---	--	----------	--

**For Orders**

<b>9.</b>	I.A. No. 3118 of 2022 in Comp. App. (AT) (Ins) No. 957 of 2022	Mineshkumar M Jagani Vs. Shreedhar Cotsyn Pvt. Ltd. & Anr.	Nishanth Patil	Parul Shukla-R1 NPS Chawla Krishan Malhotra-R2
<b>10.</b>	I.A. No. 3121 of 2022 in Comp. App. (AT) (Ins) No. 967 of 2022	Mineshkumar M Jagani Vs. Shreedhar Cotsyn Pvt. Ltd. & Anr.	Nishanth Patil	Parul Shukla-R1 NPS Chawla Krishan Malhotra-R2

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**